SARDAR S. S. MAJITHIA: The question was relating to H.F. 24.

SHRJ BIREN ROY: May I know, Sir, whether we have a wind-tunnel to test supersonic and even sub-sonic aircraft?

SARDAR S. S. MAJITHIA: We have not got it tested internally but the parts were sent abroad and they were tested in a wind-tunnel individually, but the aircraft is the same that will fly over here and will go through all the tests. It is only after it is successfully tes\*ed that it will go into production.

SHRI BIREN ROY: Have we any windtunnel to test the scale-model of such newly designed planes?

Mr. CHAIRMAN: Next question.

## DRINKING OP LIQUOR BY THE CADETS OP **DEFENCE TRAINING INSTITUTIONS**

- \*533. SHRI K. SANTHANAM: Will the Minister of DEFENCE be pleased to state:
- (a) whether the cadets and trainees in the National Defence Academy and other training institutions under Ministry of Defence are permitted to drink intoxicating liquors;
- (b) whether the messes and canteens attached to such institutions provide such liquors; and
- (c) what regulations and restraints, if any, have been issued by the Ministry of Defence in this connection?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) Broadly speaking, cadets and trainees in precommission training establishments are not permitted to consume alcoholic drinks.

- (b) No, Sir. The officers' messes and canteens attached to such establishments sell liquor only to officers and entitled serving personnel.
- (c) There were certain minor differences in the regulations in the three Services. Orders have issued to

ensure uniform ty in this matter in all the three Services.

SHRI K. SANTHANAM: May I know, Sir, whether the hon. Minister is aware that drinking is very common in these institutions?

MR. CHAIRMAN: And is on the in'crsase.

SHRI K. RAGHURAMAIAH: I have already said about training establishments and so on. But if the horn. Member refers to statistics on drinking in the whole Armed Forces as a very general thing, I should say it is on decline.

SHRI BHUPESH GUPTA: The hon. Minister said, "Broadly speaking, drinking is not very much." May I know, Sir, how he came to that conclusion? Whether he had any arrangements to go through the empty bottles there in order to measure whether drinking was proceeding in a manner in which he thought it was proceeding, or the bottles would indicate something else, otherwise how did the hon. Minister come to that conclusion. and whether he is aware that as far as certain officers are concerned, some of them drink like fish and

MR. CHAIRMAN: Order, order.

SHRI BHUPESH GUPTA: Let him answer that question. Maybe that prohibition in Bombay and other places . . .

Mr. CHAIRMAN: Next question.

## REVERSION OF SECTION OFFICERS IN THE CENTRAL SECRETARIAT

- \*534. SHRI P. C. MITRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a large number of Section Officers in the Central Secretariat, who had been officiating in long term vacancies, have been reverted to their eld posts;